

(c) if so, the details of the steps Government has taken to stop brain-drain of the talented doctors from the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The Government is aware that a few doctors who go abroad to pursue higher studies do not return to the country.

(b) and (c) No. However, Statement of Need (SON) Certificates and Exceptional Need Certificates (ENC) are issued by Ministry of Health and Family Welfare to Indian doctors to enable them to pursue higher medical studies in United States of America (USA). In March 2013, Ministry of Health & Family Welfare has issued revised guidelines for issue of SON Certificate, ENC and No Obligation to Return to India (NORI) Certificate. As per the revised guidelines in addition to a written undertaking that on completion of their training in the USA they will return to India, Indian doctors applying for Statement of Need Certificate or Exceptional Need Certificate are required to execute a Bond of Rupees Five lakh with two sureties. Further, the said guidelines stipulate that NORI Certificate will not be issued in any circumstances. In order to stop brain drain of doctors working under Government Sector, the following steps have further been taken by the Central Government:

- (i) Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.
- (ii) The age of superannuation of faculty of medical institutions has been enhanced to 65 years.
- (iii) Assured Promotion Scheme for faculty of Central Government Institutions has been revised to make it more beneficial.
- (iv) Various allowances available to faculty like Non Practicing Allowance, Allowance, Learning Resource Allowance, etc. have been enhanced considerably.

Eye tests in CGHS empanelled hospitals/labs

1334. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Eye Specialists visiting the CGHS dispensaries are referring eye tests to CGHS empanelled hospitals/Diagnostic labs and imaging centres in Delhi;

(b) if so, the names of those hospitals referred for tests/operation;

(c) whether it is a fact that Eye Specialists advise for Fundus Photo Tests, whereas the same are not included in the CGHS panel lists and pensioners have to pay Rs.500/- for the tests;

(d) if so, the details thereof; and

(e) by when Government proposes to include these tests in the CGHS lists for the benefit of the pensioners?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. The Eye specialists refer CGHS beneficiary patients for eye tests to CGHS empanelled private hospitals/eye clinics for getting the prescribed tests done. The beneficiary is at liberty to go to any empanelled centre of his choice for getting the prescribed tests done without any prior permission from Department/CGHS Wellness Centre provided the tests are as per CGHS approved list and for which a CGHS approved rate is available. The list of empanelled hospitals/eye clinics are available at the CGHS website <http://msotransparent.nic.in>.

(c) and (d) Eye Specialist do advise for Fundus Photo Tests. However, since these particular tests are not included in the existing approved list of CGHS, pensioners are required to obtain prior permission from the Competent Authority as per the financial powers to undergo these tests at empanelled private hospital/eye clinic. They are also entitled for credit facility at the empanelled centres on the basis of permission letter issued by CMO- In charge of CGHS Wellness Centre.

(e) Fundus Photo Tests have been included in revised list of CGHS treatment procedures prepared for the next empanelment process

Children ward in AIIMS, Delhi

1335. SHRI SHIVANAND TIWARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a children ward in the AIIMS, New Delhi;

(b) if so, the number of beds available for admission in the children ward;

(c) the number of children admitted in AIIMS during the last one year, monthwise;

(d) the number of children refused admission in spite of the fact that they required admission as per the advice of doctors at the emergency, during the last 12 months; and